

WRITTEN ANSWERS TO QUESTIONS

**Air-Dropping of Food in NEFA**

\*708. **Shri Ram Rattan Gupta:** Will the Prime Minister be pleased to state:

(a) since when air-dropping of food supplies is being carried in NEFA; and

(b) through which agency this is being done on behalf of Government?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). The IAF, the IAC and various private Airlines have carried out air-dropping operations in the NEFA in the past. The operations are being handled by a private chartered company since May, 1960.

**भूतपूर्व संसद् सदस्यों के कब्जे में बंगले**

\*७११. श्री बेरवा क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली के कितने बंगलों व क्वार्टरों में भूतपूर्व संसद् सदस्य अभी भी रह रहे हैं; और

(ख) यदि रह रहे हैं, तो इस के क्या कारण हैं और वह वहाँ पर कब तक रहेंगे और इन मकानों को खाली करा के सम्बन्ध में क्या कार्यवाही की जा रही है ?

निर्माण, आवास तथा संभरण मंत्री (श्री मेहर चन्द खन्ना) : (क) बंगले—६

फ्लैट्स—५

गराज—१०

नौकरी के लिये मकान—१४

(ख) इन निवास स्थानों को खाली कराने के लिये लोक परिसर (अनधिकृत दखलकारों की बेदखली) अधिनियम, १९५८ [पब्लिक प्रमिसिज (एविकशन ऑफ़ अन-

धीशोराहज्ज प्रीक्युपेन्ट्स) ऐक्ट १९५८] के अधीन कारवाई की जा रही है।

**Firing by Pakistanis on an Indian Post in J. and K. State**

{ Shri D. C. Sharma:  
Shri Basumatari:  
Shri Brij Raj Singh-Kotah:  
Shri D. D. Puri:  
Shri P. K. Deo:  
Shri Narendra Singh Mahida:  
\*713. { Shri Yashpal Singh:  
Shri Yogendra Jha:  
Shri Hem Barua:  
Shri Jashvant Mehta:  
Shri Bhakt Darshan:  
Shrimati Jyotsna Chanda:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan Army men fired on an Indian post at Chamb near Jammu on the 9th August, 1962 resulting in injuries to three Indians;

(b) if so, the details of the incident; and

(c) whether any protest has been made to the Pakistan Government?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). Our civilians grazing their cattle in the area 4 miles west of Chamb and 23 miles south-west of Akhnur, were fired at by a group of POK civilians on August 9. Soon after Pak|POK troops opened fire towards one of our posts, as a result of which one Other Rank sustained a bullet injury. Our troops returned the fire in self-defence.

Two sections of Pak|POK troops crossed the cease-fire line on the same day in area 5½ miles north-west of Chamb and fired LMG and rifle shots on our civilians grazing their cattle. Our civilians had to return the fire in self-defence. The intruders withdrew across the cease-fire line when our CRP patrol approached the area.

(c) No Sir. However, cease-fire violation complaints in both cases

have been lodged with the U.N. Field Observers.

**High-Power Technical Panel for Imported Components**

\*714. { Shri P. C. Borooah:  
 { Shri Basumatari:  
 { Shri Rameshwar Tanti:

Will the Minister of Planning be pleased to state:

(a) whether Government have decided to form a high-power technical panel to consider the possibility of replacing the current imports of spare parts, components and raw materials by increased indigenous production;

(b) if so, what are the precise terms of reference of the panel;

(c) whether the panel has actually been constituted; and

(d) if so, who are its members?

**The Minister of Planning and Labour and Employment**, (Shri Nanda): (a) Yes, Sir.

(b) to (d). The panel has been constituted and the Resolution indicating the composition and terms of reference of the panel is placed on the Table of the House. [See Appendix II annexure No. 71].

**Influx of Tibetan Refugees**

\*716. { Shri Kapur Singh:  
 { Shrimati Vijaya Raje:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that there has been a fresh exodus of Tibetan refugees into Indian territory;

(b) if so, the number of such refugees who have recently slipped into our territory; and

(c) the steps taken to prevent the danger of undesirable elements slipping inside?

**The Deputy Minister in the Ministry of External Affairs** (Shri Dimesh

Singh): (a) There has been no major influx of Tibetan refugees into India recently.

(b) The number of refugees who entered India between 1-1-1962 and 14-7-1962 is 498.

(c) Arrangements have been made to prevent infiltration of undesirable elements into India.

**Strike by Workers of Hindustan Housing Factory, New Delhi**

\*717. { Shri D. C. Sharma:  
 { Shri P. C. Borooah:  
 { Shri Priya Gupta:  
 { Shri Eswara Reddy:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there was a wide-spread strike by the workers of the Hindustan Housing Factory, New Delhi in July to press their demand for an increase of Rs. 5 in their dearness allowance recommended by the Union Finance Ministry; and

(b) if so, the steps taken to look into their grievances?

**The Minister of Works, Housing and Supply** (Shri Mehr Chand Khanna): (a) Yes, for about a week.

(b) The dispute has been specifically referred to the Industrial Tribunal for adjudication.

**Export Promotion**

\*718. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state

(a) whether the proposal to set up a three tier organisation of exporters for helping in export drive was considered by the Board of Trade in their meeting held in the Third week of August, 1962; and

(b) if so, what was the Board's decision in the matter?

**The Minister of International Trade in the Ministry of Commerce and Industry** (Shri Manubhai Shah): (a) Yes, Sir.